

(ii) A committee of the National Development Council (NDC) has been constituted to go into all aspects of the Population control policy and strategies and made recommendations for formulating a National Population suitable strategies and interventions for implementing the population control programme on a holistic and multisectoral basis. the Committee has already met once.

(iii) In this Conference of Minister incharge of Health and Family Welfare of States/Union Territories held in January, 1992, there was unanimity that population control is of the urgent national importance. The Action Plan formulated by the Ministry of health and Family Welfare in close consultation with the State Governments/ Union Territories Administration, for giving a new thrust and dynamism to the Family Welfare Programme, was unanimously endorsed for implementation.

(iv) Population Control has been identified as one of the thrust areas in the Eighth Five Year Plan.

As a result of the above initiatives, the Population issues have been brought to the Centre stage of the national agenda.

(c) In order to make the population control programme as success, a comprehensive package of incentives/disincentives is under formulation.

Regional Offices of U.G.C.

958. SHRI R. SURENDER REDDY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the details of the locations where the University Grants Commission has decided to set up its regional offices in the country during the Eighth Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARISELJA): There is a decision of the UGC, in principle, to set up its regional offices in different parts of the country. However the commission has not taken a decision in regard to the location of these offices.

Privatisation of Railway Product on Units

960. SHRI RAM KAPSE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have decided to privatise always production units;

(b) if so, the production units which are listed for privatisation; and

(c) the companies which have offered their services in this connection along with the terms and conditions thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir. The existing production units are not to be privatised.

(b) and (c). Do not arise.

Constituency Cell for Pollution Abatement

961. SHRI SHASHI PRAKASH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government have set up or proposed to set up a constituency cell for rendering advise to the small and medium scale industries on preventive aspects in air and water pollution abatement;